

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/958/2024 in CP(IB) No.296/7/HDB/2018
NAME OF THE COMPANY	Lanco Babandh Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Babandh Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/958/2024

Present: Ld. Counsel Ms. Uditia Miyan for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Respondent.

Ld. Counsel Ms. Shalya Agarwal has taken service on behalf of the Respondent. Let Vakalath and Counter be filed by the next date of hearing. **Matter is adjourned to 29.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)